

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 823.  
TO BE ANSWERED ON WEDNESDAY, THE 26<sup>TH</sup> JUNE, 2019.**

**INVESTOR FRIENDLY POLICY**

**823. SHRIMATI POONAM MAHAJAN:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether it is true that Government has formulated an investor friendly policy for FDI inflows and outflows;
- (b) if so, the details thereof;
- (c) whether it is true that most of the sectors are open to 100% FDI, under automatic route; and
- (d) if so, the details thereof, sector-wise?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)**

**THE MINISTER OF COMMERCE & INDUSTRY  
(SHRI PIYUSH GOYAL)**

- (a) to (d):** It has been the endeavour of the Government to put in place an enabling and investor friendly FDI policy. The intent is to make the FDI policy more investor friendly and remove the policy bottlenecks that have been hindering investment inflows into the country. The extant FDI policy framework follows a negative list approach wherein barring a select few sectors, FDI is permitted up to 100% in the automatic route, subject to applicable laws/ regulations, security and other conditionalities. Detailed Foreign Direct Investment (FDI) policy on various sectors indicating therein sector-wise FDI limits is provided in 'Consolidated FDI Policy Circular of 2017', as amended from time to time through subsequent Press Notes, which are available on the website of Department for Promotion of Industry & Internal Trade at [www.dipp.gov.in](http://www.dipp.gov.in).

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